

Town Hall Building at Agartala

2626-B. Shri Dasaratha Deb: Will the Minister of Health be pleased to state:

(a) the steps being taken to erect the Town Hall Building at Agartala; and

(b) when the actual construction is likely to be undertaken?

The Minister of Health (Shri Karmarkar): (a). The Scheme for the construction of a Town Hall Building at Agartala has been approved and a grant-in-aid of Rs 1.00 lakh has been sanctioned by the Government of India to the Agartala Municipal Committee.

(b) The construction work will be undertaken by the Agartala Municipal Committee shortly.

**Superintendent, Medical Services,
Delhi**

2626-C. Shri A. M. Tariq: Will the Minister of Health be pleased to state:

(a) whether is a fact that there has been heavy loss of Library books in the Office of the Superintendent Medical Services of Delhi Administration;

(b) if so, the extent of loss and the steps taken to fix the responsibility; and

(c) the steps proposed to be taken to stop such losses?

The Minister of Health (Shri Karmarkar): (a) to (c). Information is being collected and will be laid on the Table of the Sabha in due course

**Superintendent, Medical Services
Delhi**

2626-D. Shri A. M. Tariq: Will the Minister of Health be pleased to state:

(a) whether it is a fact that a large quantity of medicines in the stores under the Superintendent, Medical Services, Delhi Administration has gone waste since 1957 so far;

(b) if so, the extent of loss sustained and the reasons therefor; and

(c) the steps taken by the Delhi Administration to check such wastage?

The Minister of Health (Shri Karmarkar): (a) to (c). Information is being collected and will be laid on the table of the Sabha in due course.

**STATEMENT CORRECTING REPLY
TO UNSTARRED QUESTION
No. 1826 DATED 12-3-1959**

The Deputy Minister of Railways (Shri Shahnawaz Khan): I beg to lay a statement on the Table of the House correcting the reply to unstarred question no 1826 dated 12-3-1959

STATEMENT

The total number of persons recruited (Schedule Tribes) up-to-date since the passing of the order referred to in part (a) on all Railways (in the Railway Protection Force is 221 and not 142 as originally supplied.)

12 hrs.

MOTIONS FOR ADJOURNMENT

ALLEGED ATTACK ON PROCESSION

Mr. Deputy-Speaker: I have received notice of an adjournment motion by Shri Punnoose and Shri Warrior. Is it something of very urgent public importance?

Shri Punnoose (Ambalapuzha): Yes; it is a very important matter

Mr. Deputy-Speaker: When did it happen?

Shri Punnoose: On the 7th instant and reported in today's papers. I have received telegrams from that area.

Mr. Deputy-Speaker: It happened on the 7th and it was reported in the papers of the 8th also.

Shri Punnoose: No, Sir; it came in today's papers. There was a meeting and a procession organised in Mavelikkara, a place in Alleppy District, to receive Shri E. M. S. Namboodripad, ex-Chief Minister.